## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 421/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Midas Care Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	ANKURKUMAR OF EZYLAWS		Am

## **ORDER**

## C.S.P. No. 421/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. Adjourned to **17.11.2017**.

Sd/-

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

Date: 13.10.2017

ug

M.K. SHRAWAT Member (Judicial)

(40 flan)